

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. **530 of 2023**

IN RE:

Anuj Kumar ... Applicant

Versus

State of Uttarakhand & Ors. ... Respondents

WITH

Original Application No. **495/2023**

Mohd Amjad & Ors ... Applicant

Versus

State of Uttar Pradesh & Ors. ... Respondents

INDEX

Sr. No.	Particulars	C/fee	Pages
1.	Compliance Report as per order dated 29.07.2024 on behalf of Respondent No. 7 & 8 supported by affidavit.		3-9
2.	Annexure R/1: Copy of renewed CCA for Distillery Unit dated 27.08.2024 issued by UKPCB.		10-16
3.	Annexure R/2: Copy of renewed CCA for Sugar Unit dated 27.08.2024 issued by UKPCB.		17-25

4.	Annexure R/3: Photograph of flow meters installed on the bore well of Distillery Unit.		26
5.	Annexure R/4: copy of all ground water reports dated 20.08.2024 are as per Standard norms.		27-30
6.	Annexure R/5: Copy of letter regarding payment of Environmental Compensation vide letter(s) dated 07.08.2024 along with Photo Copy of Demand Drafts.		31-34
7.	Annexure R/6: List of 98 farmers along with copy of Agreements.		35-132


 Respondents

Delhi

Dated: 25.10.2024

Manish Jain

Manish Jain & Vikash Kumar Verma
Advocates for Respondents
'Jus Cogens' Office
Chamber No. 222, Civil Side,
Tis Hazari Courts, Delhi - 110054
Email: manish.bk09@gmail.com
9911092646, 7042983890

PRINCIPAL BENCH, NEW DELHI
Original Application No. 530 of 2023

IN RE:

Anuj Kumar ... Applicant

Versus

State of Uttarakhand & Ors. ...Respondents

WITH

Original Application No. 495/2023

Mohd Amjad & Ors ... Applicant

Versus

State of Uttar Pradesh & Ors. ...Respondents

**COMPLIANCE REPORT AS PER ORDER DATED
29.07.2024 ON BEHALF OF RESPONDENT NO. 7 & 8**

Most respectfully showeth:

1. That the answering respondents have filed this Compliance Report as per order dated 29.07.2024 along with some other relevant documents annexed herewith.

Point No.	Pending Compliance	Action taken by Unit	Status
3.	Unit shall install flow meter with totalizer at the new borewell (distillery unit) when it becomes functional and logbook regarding groundwater withdrawal on daily basis.	Flow meter has been installed with totalizer at Distillery unit borewell.	Complied (Photograph enclosed as Annexed)
9., 10. & 11.	Unit shall clear up all the ready bio-	Almost Bio-compost has	

	compost stored in compost yard at the earliest and submit photographic evidence to CPCB & UKPCB. Also to avoid leachate run-off discharge in drain, the unit shall ensure to keep the stored ready bio-compost covered till it is completely removed from the bio-compost yard.	been sold out and Cleaned up maximum area of yard. Minimal balance of bio compost is being lifting by farmers after rainy season for sugar cane plantation purpose upto end of Nov, 24 hence entire area of Bio- Compost Yard will be cleanup.	95% Complied. Remainder 5% shall be consumed by December 2024.
12.	The unit shall submit the "Adequacy and performance assessment report of ZLD scheme for molasses based distillery", as per new scheme clearly mentioning about the details of 02 nos. of dryers.	Distillery will be operational since end of Nov, 24 and Unit shall submit the report after receiving report from the National Sugar Institute, Kanpur.	At present the unit is closed. As and when, the unit becomes operational NSI shall inspect and submit the report.
14.	UKPCB shall carry out detailed assessment of groundwater quality including ground water sampling & analysis in and around the unit to ascertain the groundwater contamination, if any	UKPCB has carried out detailed assessment of groundwater quality including sampling & analysis in and around the unit.	Complied All reports are enclosed. Note - All ground water reports are as per Standard norms.

2. That vide letter No. UKPCB/HO/Con-R-95/2024/823 dated 27.08.2024 Consolidated Consent to Operate and Authorisation hereinafter referred to as the **CCA** (Consolidated Consent & Authorization) Renewal under Section- 25 of the "Water (Prevention & Control of Pollution) Act., 1974" and under Section- 21 of the "Air (Prevention & Control of Pollution) Act, 1981"and Authorization under' "rule"- 6(2)" of the "Hazardous and Other Wastes (Management and

Transboundary Movement) Rules, 2016" notified under "Environment (Protection) Act, 1986" as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively) is granted for the period upto **31.03.2028** for Distillery Unit.

Annexure R/1: Copy of renewed CCA for Distillery Unit dated 27.08.2024 issued by UKPCB.

3. That vide letter No. UKPCB/HO/Con-R-4(Vol.II)/2024/824 dated 27.08.2024 **CCA** is granted for the period upto **31.03.2029** for Sugar Unit.

Annexure R/2: Copy of renewed CCA for Sugar Unit dated 27.08.2024 issued by UKPCB.

4. That Unit has installed flow meter with totalizer at the new borewell (distillery unit) which is in functional condition.

Annexure R/3: Photograph of flow meters installed on the bore well of Distillery Unit.

5. That UKPCB carried out detailed assessment of groundwater quality including sampling & analysis in and around the unit.

Annexure R/4: copy of all ground water reports dated 20.08.2024 are as per Standard norms.

6. The respondents has already paid Environmental Compensation for Distillery unit and Sugar Unit vide Demand Draft No. 707700 & 707699 dated 06.08.2024 for Rs.11,23,200/- **each** Total **Rs. 22,46,400/-** against vide letter No. UKPCB/HO/C&M-235/2024/603 & 602 dated 22,07.2024 respectively and in compliance of direction issued by Hon'ble NGT dated 19.04.2024

Annexure R/5: Copy of letter regarding payment of Environmental Compensation vide letter(s) dated 07.08.2024 along with Photo Copy of Demand Drafts.

7. It is pertinent to mention that previous agreements were old agreements, However fresh agreements have been executed between answering respondents and 98 farmers w.r.t. treated water for irrigation of nearby agricultural land i.e. total 102.22 hectares and to supply the required treated water.

Total treated water Approx.	Consumption for Unit (Factory)	Remainder Treated Water	Land Available for 910 KLD
1600 KLD (Average)	690 KLD	910 KLD	102.22 hectares Farmers Land 12 hect. Factory 's own land

Please see *NSI report on pages no. 1249 & 1268* which is evident for complete utilization of treated water.

Annexure R/6: List of farmers and Copy of Agreements.

1409

In view of the above stated facts and circumstance answering respondents have complied all most all recommendations and the prayer clause of the OA has no merit hence OA deserves dismissal with exemplary cost which will discourage such fragile litigation.

It is prayed that this Hon'ble Tribunal may be pleased to dismiss the Original Application and thus render justice.

Delhi

Dated: 25.10.2024

Manish Jain



**Manish Jain & Vikash Kumar Verma
Advocates for Respondents
Chamber No. 222, Civil Side,
Tis Hazari Courts, Delhi - 110054
Email: manish.bk09@gmail.com
9911092646, 7042983890**

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 530 of 2023

With

Original Application No. 495 of 2023

IN RE:

Anuj Kumar

... Applicant

Versus

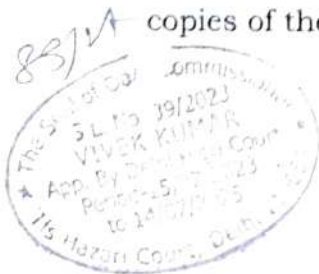
State of Uttarakhand & Ors.

... Respondents

AFFIDAVIT

I, S. P. Singh S/O Late Hukum Singh Age 66 Authorized Representative Office/at R.B.N.S Sugar Mill Ltd & R.B.N.S Distillery Pvt. Ltd, Shekhpuri, Laksar, Uttrakhand – 247663, presently at Delhi do hereby solemnly affirm and states:

1. That deponent is serving as General Manager – Unit Head - of Respondent No. 7 and 8. As such, well conversant with the facts of the case as per the records available and competent to swear this affidavit.
2. That the statements of facts in the accompanying **Compliance Report** are true to my knowledge and/or are true to the records of the case/ Respondent No. 7. Rest of the statements are in the nature of submissions to this Hon'ble Tribunal on the basis of advice received and believed to be correct.
3. That the annexures to the accompanying response are true copies of the respective certified copies/original.



- 4. That the statements made above are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.
- 5. Kindly protect answering respondents from these types of false and frivolous Original Applications filed by the habitual litigants which cause wastage of time of the Hon'ble Tribunal and as well as damage the repute of the answering deponent.

Bikash Kumar
 Identify the deponent who has signed in my presence

[Signature]
 DEPONENT

VERIFICATION:

12 5 OCT 2024

Verified at Delhi on this day of October, 2024 that the contents of my above affidavit are true and correct to my knowledge and no part of it is false and nothing material has been concealed therefrom.

115 Hazari Court, Delhi
 App. By
 Period: 15/07/2023 to 14/07/2025

12 5 OCT 2024
 CERTIFIED THAT THE DEPONENT
 Shri/Smt /Kin..... *S.P. Singh*
 Do W/o Do.....
 Do..... *A.R.*
 I have examined the above
 and find that the contents
 of the affidavit are true and
 correct to his knowledge.
[Signature]
 Civil Judge
 with Commissioner

[Signature]
 DEPONENT

13 OCT 2024



HEAD OFFICE
Uttarakhand Pollution Control Board
"Gauradevi Paryavaran Bhawan"

46B, IT Park, Sahastradhara Road, Dehradun
E-mail : msukpcb@yahoo.com, Phone No.-0135-2607092

Letter No.: UKPCB/HO/Con-R-95/2024/ 823

Date: 27/03.2024
REGD. POST

To,

M/S Rai Bahadur Narayan Singh Sugar Mills Ltd.,
(Distillery Unit)
Laksar, Distt. Haridwar
(Uttarakhand)

Subject: Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & Authorization) Renewal under Section- 25 of the "Water (Prevention & Control of Pollution) Act, 1974" and under Section- 21 of the "Air (Prevention & Control of Pollution) Act, 1981" and Authorization under "Rule - 6(2)" of the "Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016" notified under "Environment (Protection) Act, 1986" as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively).

CAF ID: 9158 Application No. 5445375
CCA (Renewal) Date:- 01.03.2024

Consolidated Consent and Authorization (CCA):

CCA is hereby granted to M/S Rai Bahadur Narayan Singh Sugar Mills Ltd. (Distillery Unit) located at Laksar, Distt. Haridwar (Uttarakhand) subject to the provisions of the Water (Prevention and Control of Pollution) Act, 1974; the Air (Prevention and Control of Pollution) Act, 1981 and the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and the orders that may be made further and subject to following terms and conditions:

1. This CCA is granted for the period up to 31.03.2028, under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974, as amended.
2. This CCA is granted for the period up to 31.03.2028, under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981, as amended.
3. This CCA is granted for the period of 31.03.2028, under the Hazardous and Other Waste (Management & transboundary Movement) Rules, 2016 as amended.
4. **Production Capacity:**

S. No.	Declared by the industry		Permitted by Board	
	Raw Material/ Feedstock	Finished Product (KLD)	Raw Material/ Feedstock (M ³ /Day)	Finished Product (KLD)
I.	C-Heavy/ B-Heavy Molasses- 372 M ³ /Day	Ethanol/ENA/RS-60 KLD & Etanol-60 KLD	C-Heavy/ B-Heavy Molasses- 372 M ³ /Day	Ethanol/ENA/RS-60 KLD & Etanol-60 KLD

5. Production Process Infrastructure:

S.no.	Declared by the unit				Permitted by the Board
	Number of fermenters	Capacity of fermenters (M ³)	Type of fermentation technology adopted	Type of Distillation	
1.	07	400 M ³ each	Feed Batch	Molasses based	As declared by Unit.

Molasses storage infrastructures:

Declared by the unit			Permitted by SPCB
Capacity	No. of tanks	No. of lined pits*	
60000 Qtl. & 85000 Qtl.	02 Nos.	NA	60000 Qtl. & 85000 Qtl. (02 Nos.)

*The unit shall not store molasses in *Kacchal* unlined pits.

6. Water Conservation:**A. Fresh water Consumption**

- The unit shall obtain permission / NOC from State or Central Ground Water Authority for Groundwater abstraction and shall comply with the conditions mentioned in the NOC.
- Industry shall install separate sealed, calibrated Electro Magnetic Flow meters with flow totalizer at all water abstraction sources, utilization lines- process, domestic and boiler.
- The industry shall maintain duly signed logbook of fresh water consumption and utilization.
- The specific water consumption shall not exceed values mentioned below as per consented product type.

Category	Specific Water Consumption not to exceed
B-heavy / C-Heavy	8-10KL/KL of product
Cane syrup/ sugar cane juice	6-8KL/KL of product

	Declared by the Industry	Permitted by NOC issued by CGWA	CGWA conditions
No. of bore wells	01	01	To be complied.
Daily quantity of water to be abstracted (KLD)	250 KLD	500 KLD	

B. Effluent generation, treatment and disposal:

- The quantity of maximum specific effluent generation shall be as specified below:

Category	Specific spent wash generation, not to exceed
B-heavy / C-Heavy	6-8KL/KL of product
Cane syrup/ sugar cane juice	4-6KL/KL of product

- The quantity of maximum daily effluent generation & discharge should not be more than the following:

S.No.	Kind of Effluent	Maximum daily generation	Maximum daily discharge, (KLD)	Treatment Facility and Discharge point
1	Domestic	15 KLD		Septic Tank & Soak Pits.
2	Industrial (Spent wash)	720 M ³ /Day	Zero Liquid Discharge (ZLD)	

- Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. It should be ensured that domestic effluent should not be discharged in the storm water drain.
- The domestic effluent should be treated in sewage treatment plant (STP) and it should be in conformity with the norms of treated effluent as stipulated in E.P. Rules, 1986 as amended.
- The unit shall identify recipient drains/ rivulets and their u/s & d/s locations in consultation with SPCB for monthly monitoring by industry to ensure ZLD from distilleries within 30 days. The monitoring report shall be submitted to CPCB on monthly basis.

S.No.	Name of recipient drain/rivulets	Latitude	Longitude	Name of the recipient river
1.	u/s of Laksar drain	28°44'59"N	78°01'40"E	Banganga
2.	d/s of Laksar drain	29°44'36"N	78°01'53"E	Banganga

- vi. The industry shall maintain Zero Liquid Discharge (ZLD). ZLD refers to installation of facilities and system which will enable industrial effluent (all streams) for absolute recycling of or re-use in to industrial processes and converting solute (dissolved organic and in-organic compounds / salts) into residue in solid form by adopting method such as concentration/evaporation/drying. ZLD will be recognized and certified based on two broad parameters that is, water consumption versus waste water reused or recycled (permeate) and correspondingly solids recovered (percent total dissolved / suspended solids in effluents).

C. Effluent Management Infrastructure:

Bio-digester					
S.no.	No. of digesters	Designed Capacity (m3)	Sludge generation from digester	Method of disposal/ utilization of sludge	
1.	03	10000 x 02 nos. 7500 x 01 nos.	--	Spray Dryers	
Multi Effect Evaporator (MEE)					
S.No.	Nos. of MEE	Design Capacity (m3)	Type of technology of MEE (stages)	Mass flow meter installed at inlet and outlet of MEE	
1.	02 Nos.	5028 Sq. Meter	Multi-Effect Evaporation	Yes.	
Condensate Polishing Unit (CPU):					
**For treatment of MEE condensate and other low-strength effluent					
S.No.	Design Capacity (m3)	Type of technology of CPU	Sources of effluent coming into CPU with Quantity	Quantity of treated effluent from CPU and its utilization	Quantity of CPU sludge & its disposal mechanism
1.	1050	USAB	Condensate of MEE	485 KLD Reused in cooling and processes.	Sludge Drying Bed. To be used as manure.
Reverse Osmosis (RO) system					
S.No.	Design Capacity (m3)	No. of stages	Quantity of RO permeate (m3) & purpose of utilization	Quantity of RO reject (m3) & disposal mechanism	

- All process and non-process effluents such as Spent lees, Process condensates, Boiler RO reject, CT blowdown, Softener/DM plant backwash, Pump gland cooling water etc. should be treated through CPU and recycled back in the process.
- The unit shall install mass flowmeters with totalizers at inlet and outlet of Multi Effect Evaporator (MEE) (concentrate) and shall connect the same with CPCB and Uttarakhand Pollution Control Board's servers.
- The unit shall install electromagnetic flowmeters with totalizer at CPU inlet & outlet and at water recirculation points like make up water for cooling towers & in process. The unit shall have separate energy meter for ETP/CPU and maintain the duly signed logbook of the same.
- The unit shall maintain duly signed logbooks of spent wash generation, MEE feed, MEE condensate, MEE concentrate, CPU inlet & outlet, cooling tower make up water and treated effluent reused in process.
- The unit shall ensure proper marking/and colour coding of all the pipelines carrying industrial effluent accordingly.

Distilleries opting for Spray Dryer;

- i. Minimum Solid % in feed for dryer shall be 40-45%.
- ii. Maximum storage of Bio-methanated spent wash utilized in dryer shall strictly be restricted to seven days (07) equivalent of concentrated Bio-methanated spent wash generated. Excess storage facilities beyond this shall be levelled and dismantled.
- iii. Unit shall dispose the spent wash through Bio-methanation followed by MEE and concentrated spent wash will be dried through Spray Dryers- 02 Nos. and the powder will be used as Potash Rich manure (45 TPD each Dryer).
- iv. The unit shall collect powder produced from dryer in common silo and should be disposed of as fertilizer.

D. Domestic sewage

- i. The domestic effluent should be treated separately in sewage treatment plant/ soak pit so that it should be in conformity with the following norms.
Trade effluent and domestic sewage shall be treated separately and also to be monitored for compliance w.r.t. notified norms separately. However, Single outlet can be provided after mixing for outside disposal.
- ii. Industry shall install the flow meter at STP inlet and outlet and maintain the daily logbook.
- iii. Industry shall explore the possibility to recycle the treated used water shall be utilised in gardening, irrigation, industrial utility and toilet flushing to minimise the fresh water consumption up to 20 % per year.

7. Air pollution mitigation:

- i. The industry shall use following fuel and install air pollution control devices (APCD) of a adequate capacity to comply with the following;

S. No.	Equipment	Fuel used	Stack height (m)	Air Pollution Control Device (APCD)	Stack Emission standards
I.	Spray Dryer (45 TPD)	Bagasse-168 TPD	40	Individual Wet Scrubber	PM-150 mg/N M ³
II.	Spray Dryer (45 TPD)	Biogas-1500 M ³ /day			

- ii. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only. Porthole, platform and stairs shall be provided as per prescribed guidelines for stack emission monitoring.
- iii. The APCS will be maintained and operated in such a manner that emissions always conform to the standard laid down under the E.P Act 1986 as amended. The ash generated from the Boiler shall be disposed of properly in such a manner that not affect the environment adversely.
- iv. The unit shall install Online Stack Emission Monitoring System (OEMS) for PM and ensure with its connectivity (24x7) to CPCB server and Uttarakhand Pollution Control Board's dashboard.
- v. The unit shall submit manual stack emission monitoring report and ambient air quality report on quarterly basis during operation of the plant.
- vi. Water shall be sprinkled on the roads and premises for suppression of road dust.
- vii. The solid waste namely boiler ash shall be disposed of properly and ensure that there is no fugitive emission from their transportation, storage and handling.
- viii. The industry shall provide ports in the chimney/stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and use at all time) by the Board's staff, the chimney/stack attached to various sources of emission shall be designated by number such as S-1, S-2 etc. and these shall be painted/ displayed to facilitate identification.

8. Noise Pollution Mitigation:

- i. Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial and Commercial) which are as follows: -

Standards for Noise level in db.(A) L_{eq}			
Industrial Area		Commercial Area	
Day	Night	Day	Night
75	70	65	55

Day time: from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

- ii. The industry shall take adequate measures to control of noise from its own source so as to comply with the standards as may be applicable.
- iii. The industry shall provide acoustics enclosure on DG sets as per Environment (Protection) Rules, 1986.

9. Conditions under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016: -

Hazardous Waste Management:

- i. Number of authorization and date of issue: As above.
- ii. Reference of application (No. and date) : As above.
- iii. The Factory Manager of M/S Rai Bahadur Narayan Singh Sugar Mills Ltd. is hereby granted an authorization for generation, collection, reception, storage, transport, reuse, recycling, recovery, pre-processing, co-processing, utilization, treatment, disposal or any other use of hazardous or other wastes or both on the premises situated at Laksar, District Haridwar (Uttarakhand).

Details of Authorization

Sl. No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorised mode of disposal or recycling or utilisation or co-processing, etc.	Quantity (ton/annum)
--NA--			

- iv. The authorization shall be valid for a period ofNA.....
- v. The authorization is subject to the following general and specific conditions (Please specify any conditions that need to be imposed over and above general conditions, if any):

A. General conditions of authorization:

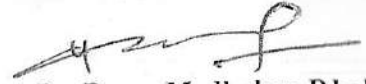
1. The authorized person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the State Pollution Control Board.
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
5. The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site-specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;
6. The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty"
7. It is the duty of the authorized person to take prior permission of the State Pollution Control Board to close down the facility.
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.

9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.
11. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
12. An application for the renewal of an authorization shall be made as laid down under these Rules.
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year.
15. The occupier shall strictly comply with condition of prior environmental clearance accorded by MoEF & CC vide letter File no. IA-J-110011/618/2010-IA II(I) dated 27-08-2021 and shall submit regular compliance of the same.
16. The occupier shall submit water Balance & material Balance within one month of start of operation and same shall be communicated in each season to the Board's offices.
17. The occupier shall strictly comply with provisions of Water Act, Air Act, E(P) Act & Rules made thereunder and directions issued from time to time.

General Conditions

1. Environmental management system:
 - i. Industry shall setup the environmental management cell including unit head, purchase/store manager, process operation head, ETP in charge to effectively monitoring of environmental compliance
 - ii. Industry shall setup the environmental laboratory for testing of minimum wastewater quality parameters like pH, TSS, BOD, COD, MLSS and DO to effectively monitoring of ETP control parameters and ETP discharge norms.
2. The applicant shall get analyses the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF&CC and shall report to the SPCB.
3. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
4. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
5. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions with 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
6. The applicant shall maintain good housekeeping. All valves/pipes/sewer/drains etc. must be leak-proof.
7. The industry shall provide uninterrupted entry to this STP's/ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.
8. The industry shall provide "Inspection Book" at the time of inspection to the Board's officials. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect
9. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
10. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.
11. The Board reserves the right to revoke/add/modify any stipulated conditions issued along with CCA, as may be necessary.

12. Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.
13. It is the duty of the authorized person to take prior permission of the Board to close down the facility.
14. The authorization is valid for temporary storage of Hazardous Waste within premises only.
15. It is duty of the authorized person to take prior permission of this Board to close and clean up the facility for treatment, storage and disposal of hazardous waste.
16. Industry shall submit the latest copy of Audit Balance sheet/C.A. Certificate (Fixed Assets + Current Assets-Current Liabilities) so that the Consent fee payable by the industry may be verified.
17. Generated hazardous waste shall be stored temporarily in the factory premises and disposed of through authorized TSDF after obtaining the authorization from the Board
18. Unit shall develop green belt as per the protocol of Central Pollution Control Board.
19. In case of non-compliance of CCA condition(s) Bank Guarantee No.00608IG160000010 submitted by the unit will be forfeited without further information.
20. The industry shall comply with the provisions of Environment (Protection) Amendment, Rules 2018 notified by MoEF&CC by Notification no 49 Dt. 25.01.2018, Environment (Protection) Act 1986, Water (Prevention and Control of Pollution) Act, 1974 as amended, Air (Prevention and Control of Pollution) Act, 1981 as amended, Plastic Waste Management Rule 2016, E-Waste (Management and Transboundary Movement) Rules 2016 (whichever is applicable).
21. If closure order is issued by CPCB or SPCB against the unit then CCA will remain suspended during the closure period. After ensuring the compliance and after revocation of the closure order, the CCA will automatically be effective from the date of issuance of the closure revocation/modification order with additional conditions mentioned in the closure revocation/modification order.



Dr. Parag Madhukar Dhakate
Member Secretary

Copy to:

Regional Officer, Uttarakhand Pollution Control Board, Regional Office, Roorkee (Haridwar) for information and compliance.

Member Secretary



Letter No.: UKPCB/HO/Con-R-4(Vol.-II)/2024/ 824

Date: 27/08.2024

Regd. Post

To,

R.B.N.S. Sugar Mills Ltd.,
Laksar, District Haridwar (Uttarakhand)

Consolidated Consent to Operate and Authorization hereinafter referred to as the CCA (Consolidated Consent & Authorization) Renewal under Section- 25 of the "Water (Prevention & Control of Pollution) Act., 1974" and under Section- 21 of the "Air (Prevention & Control of Pollution) Act, 1981" and Authorization under "Rule -6(2)" of the "Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016" notified under "Environment (Protection) Act, 1986" as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively).

CAF ID - 13060
CCA (Renewal)

Application ID-5446498
Date: 29.02.2024

CCA is hereby granted to M/s. R.B.N.S. Sugar Mills Ltd., located at Vill.- Laksar (Latitude 29°44'47.82"N Longitudes 78° 01'45.51"E) subject to the provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and the orders that may be made further and subject to following terms and conditions: -

1. This CCA is granted for the period up to 31.03.2029 from the date of issuance of this letter, under Section-25 of the "Water (Prevention & Control of Pollution) Act, 1974.
2. This CCA is granted for the period up to 31.03.2029 from the date of issuance of this letter, under Section-21 of the "Air (Prevention & Control of Pollution) Act, 1981.
3. This CCA is granted for the period up to 31.03.2029 from the date of issuance of this letter under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016" notified under "Environment (Protection) Act, 1986.

4. Production capacity:

S. No.	Type of Sugar Industry	Production Capacity & Co-generation capacity	Cane crushing capacity (in TCD)	Permitted by the Board
1.	Sugar with co-generation	Sugar:1000 MT/Day Co-gen:30 MW	10000 TCD	Sugar:1000 MT/Day Co-gen: 30 MW

5. By- Product if any with capacity:

Name of By Product	Unit Name	License Product Capacity	Install Product Capacity
C-Heavy Molasses	MT/ Day	450 MT/day	450 MT/day
B- Heavy Molasses	MT/Day	578 MT/day	578 MT/day
Bagasse	MT/ Day	2850 MT/day	2850 MT/day
Press Mud	MT/ Day	559 MT/day	559 MT/day

6. Water conservation:

A. Fresh water consumption:

- Categorization of existing groundwater area: Safe.
- Status of NOC from CGWA/SGWB: Applied.
- Validity of NOC:
- Details of Artificial recharge system/rain water harvesting unit installed with capacity-NA
- Details of piezometer installed i.e., numbers with coordinates-1Nos. (29.4444.5"N & 78.0156.1"E).
- Industry shall install sealed and calibrated flow meters at fresh water abstraction and consumption points (process & domestic) and maintain the logbooks for same.
- Maximum allowable fresh water consumption based on applicable specified process category

S. N.	Sources of fresh water	Nos. with daily abstraction capacity	Applied quantity (KLD)	Max. Permitted abstraction quantity (KLD)	Status of flow meter installed
1.	Borewell	BW	594 KLD	---	594 M ³ /Day Yes

S. No.	Type of Sugar Industry	Fresh Water Consumption	
		Industrial (L/T of Cane Crushed)	
1.	Standalone sugar	230 Litre /Tonnes of Cane crushed.	
2.	Sugar with co-generation	<100 Litre /Tonnes of Cane crushed.	
3.	Refinery	<80 Litre /Tonnes of Cane crushed.	
4.	Refinery with co-generation	<100 Litre /Tonnes of Cane crushed.	

B. Effluent generation, treatment and disposal: -

S.No.	Kind of Effluent	Maximum daily discharge, KLD	Treatment Facility and Discharge point
1	Domestic	30 KLD	STP (15 KLD, 15 KLD & 15 KLD jointly for sugar & Distillery unit)
2	Industrial	1050 KLD	ETP

- The specific quantity of maximum daily effluent discharge should not be more than the following:

S. No.	Type of Sugar Industry	Maximum daily treated effluent discharge limit* (L/T of cane crushed)
1.	Standalone sugar	---
2.	Sugar with co-generation	192L/T of cane crushed
3.	Refinery	----
4.	Refinery with co-generation	----

*Maximum daily discharge shall be equal to multiplication of total production as per Para 4 and specific effluent discharge as per Para 5 (B-a). The treated effluent shall be recycled to the maximum extent and remaining treated effluent after tertiary level treatment shall be used for irrigation purpose/disposed.

- Industry shall install the Effluent treatment plant consisting of primarily (screen, grit chamber and equalization tank with air blower, neutralization tank, primary clarifier), secondary biological treatment (anaerobic filter tank**), aeration tank and secondary clarifier) and tertiary treatment (MGF/ACF etc.) units with adequate capacity.

**In case no separate sulphate removal system installed.

- c. The industry shall install flow meters at ETP inlet, outlet and recycling point and maintain the daily logbook for the same.
- d. Industry shall install the OCEMS of parameters pH, BOD, COD, TSS and flow at outlet and connected to CPCB/SPCB servers.
- e. Effluent generated in all the processing houses viz. mill & boiling house, steam generation house, Process Cooling Tower (PCT) blow down/ spray pond i.e. overflow, DM/RO reject/ gland leakages from boiler feed pump, effluent generated from dewatering of sludge and washing of floor and other equipment etc. should be treated in ETP before its disposal* so that it should be according to the norms prescribed as under.

S. No.	Parameter	Standard
1.	pH	5.5 - 8.5
2.	Biological Oxygen Demand (BOD) (mg/l)	30
3.	Chemical Oxygen Demand (COD) (mg/l)	250
4.	Total Suspended Solids (TSS) (mg/l)	30
5.	Total Dissolved Solids (TDS) (mg/l)	2100
6.	Oil & Grease (O&G) (mg/l)	10

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

- f. During no demand period for irrigation, the treated effluent to be stored in a seepage proof lined pond (Lagoon) having 15 days holding capacity only. The treated effluent being pumped for irrigation purpose from lagoon shall comply with the effluent discharge norms prescribed for irrigation vide Gazette dated 14.01.2016 under Schedule I of E(P)Rules,1986. The industry shall install sealed electromagnetic flow meter at outlet point of lagoon and shall maintain record of running hours and treated effluent used for irrigation purpose.
- g. Effluent Treatment Plant to be stabilised one month prior to the start of the crushing season and continue to operate one month after the crushing season.
- h. Proper colour coding of pipe lines and water channels to be implemented for the recycled process water, fresh water and effluent carrying lines.
- i. The industry shall identify recipient drains/rivulets and their u/s & d/s location in consultation with Uttarakhand Pollution Control Board and shall carry out monthly monitoring of identified recipient drains at u/s & d/s location through lab recognized under Environment (P) Act, 1986 and shall submit the analysis report on monthly basis to CPCB and Uttarakhand Pollution Control Board.

S.No.	Name of recipient drain/rivulets	Latitude	Longitude	Quality of effluent of drain	Name of the recipient river
1.	Laksar	29°44'44.4"N	78°01'58.0"E	To be assessed	Banganga

j. Sludge handling system:

S.No.	Sludge handling system (SDB/Centrifuge/Filter press)	Quantity of ETP sludge	Sludge storage area	Sludge disposal mechanism
1	Sludge Bed	30-40 MT	680 M ²	Disposal for farmers

C. Domestic sewage

- i. The domestic effluent should be disposed separately in STP.

- ii. Industry shall install the flow meter at STP inlet and outlet and maintain the daily logbook.
- iii. Industry shall explore the possibility to recycle the treated used water shall be utilized in gardening, irrigation, industrial utility and toilet flushing to minimize the fresh water consumption up to 20 % per year.

Cleaner Technology and waste minimization options:

- i. Directions issued by Uttarakhand Pollution Control Board to all sugar mills to implement the "Charter for Effluent Treatment by Sugar Factories Situated in River Ganga Basin" conditions, which was formulated by CPCB to enforce appropriate technologies for effluent treatment in sugar factories and to comply with the prescribed environmental norms, accomplish desired level of environmental protection and achieve prescribed norms of discharge.
- ii. According to Charter, the industry shall implement a "Model condensate conservation cum Hot & cold Water Management System" focusing on maximum recycling of water. Necessary system comprising cooling towers and underground reservoirs etc. shall be implemented separately for cold re-circulating water and surplus condensate. Unit shall install electromagnetic flow meters at following points:

S.No.	Flow meter installation points at Hot & Cold-water recycling system
1.	Hot water UGR.
2.	Cold water UGR and cooling towers
Hot water- Location of flow meter & its Installation	
1.	Imbibition water at mills
2.	Filter cake wash water at rotary vacuum filter
3.	Sugar melting, pan boiling, molasses conditioning
4.	Wet Scrubber make-up
5.	Boiler make-up in case of low pressure boiler
Cold water- Location of flow meter & its Installation.	
1.	Power turbine cooling
2.	Mills, fibrizer bearing, pumps cooling
3.	Wet scrubber make-up
4.	Cooling tower of co-generation make-up
5.	SO ₂ gas cooling
6.	B and C massecuite cooling
7.	Final molasses cooling

- iii. Recirculation of water employed in SO₂ gas coolers shall be ensured with proper cooling through cooling towers in case of plantation white sugar.
- iv. The industry shall ensure the construction of small pits with smooth cleaned inner surface preferably with ceramic tiles near to boiler feed pumps, condensate pumps. Injection pumps spray pumps and RVF vacuum pumps to collect gland cooling water in their respective pits without any contamination.
- v. The industry shall implement dry cleaning of factory floors etc. using bagasse instead of wet cleaning using water.
- vi. The industry shall provide covered conveyor to transfer bagasse by the sugar factories to prevent floating bagasse particles in ambient air.
- vii. Re-circulation of cooling water used for cooling B and C- massecuites with proper cooling through cooling towers arrangement rather drawing fresh water shall be adopted.
- viii. Minimum quantity of wash water to be applied at centrifugals for B and C massecuite curing to minimize loss of sugar in molasses and to control steam consumption.
- ix. The industry shall install CPU (Condensate Polishing Unit) to use surplus condensate for use

as make-up water at cogeneration cooling tower & boiler feed water (for low/medium pressure boilers) and for use as make-up water at cogeneration cooling tower (for high pressure boilers).

- x. The industry shall install membrane based (2-stage) or other suitable technologies to attain a brine recovery of at least 80% in sugar refineries having Ion Exchange Resins for decolorization of the sugar melt and rinse water recovery system in case of sugar refinery.
- xi. The industry shall use of surplus cooled condensate as make up water replacing the fresh water thus reducing fresh water requirement and effluent generation as well.
- xii. The industry shall adopt different options for separate or combined treatment of spray pond/PCT overflow as mentioned in charter.
- xiii. The industry shall ensure the maintenance of retention /contact time in various sub-units of ETP viz. equalization tank, aeration tank, primary and secondary clarifiers, multi-grade filters, multi grad and activated carbon filter etc. as per charter.

S.No.	Unit with sizes/capacity	Retention Time/Contact Time (Mentioned in CPCB charter)	To be followed by Industry
1.	Bar screen Chamber	30 minutes	30 minutes
2.	Oil & grease tank	45 minutes	45 minutes
3.	Equalization tank with aeration	10 hrs	10 hrs
4.	pH correction tank	10 minutes	10 minutes
5.	Primary Clarifier	4-5 hrs	4-5 hrs
6.	Aeration tank	24-28 hrs	24-28 hrs
7.	Secondary Clarifier	5-6 hrs	5-6 hrs
8.	Sand/multi grade filter	20-25 minutes	20-25 minutes
9.	Activated carbon filter	20-25 minutes	20-25 minutes
10.	Sludge drying bed	Not less than 0.03 m ³ per ton of cane.	Not less than 0.03 m ³ per ton of cane.
11.	Centrifuge	The equipment's to be of adequate capacity for handling the sludge generated in the process.	The equipment's to be of adequate capacity for handling the sludge generated in the process.
12.	Filter Press		

- xiv. Proper infrastructure for operation and maintenance of ETP shall be developed by recruiting hiring required skilled & technical staff.
- xv. Analytical facilities (laboratory) for analysis various streams of water, untreated and treated effluent for various parameters viz. pH, BOD, COD, TSS, TDS and MLSS etc. shall be developed by the industry.
- xvi. The industry shall create Environment Management Cell by appointing Environment officer, Engineer, chemist, agricultural expert and the same copy submitted to the board with contact details.
- xvii. The industry shall resort to rain water harvesting as a measure towards avoiding exploitation of natural resources. Rain water recharge structures/ pits/ ponds near to processing area should be discouraged due to possibilities of entering effluent/ industrial runoff in ground water.

Environmental management system

- i. Industry shall setup the environmental management cell including unit head, purchase/store manager, process operation head, ETP in charge to effectively monitoring of environmental compliance
- ii. Industry shall setup the environmental laboratory for testing of minimum wastewater quality

parameters like pH, TSS, BOD, COD, MLSS and DO to effectively monitoring of ETP control parameters and ETP discharge norms.

7. Air pollution mitigation:

- i. The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards:

Sr. No.	Stack attached with	Stack height (M)	Type of Fuel	Fuel Quantity	Emission Control Equipment	Emission standards not to exceed
1.	Boiler (90TPH × 1Nos.)	60	Bagasse	1080 MT/Day	Stack and Wet scrubber	PM-150 mg/NM ³
	Boiler (70 TPH× 1Nos.)	60	Bagasse	840 MT/Day	Stack and Wet scrubber	PM-150 mg/NM ³
	Boiler (30 TPH × 1 Nos.) (Stand-by for distillery operations)	40	Bagasse	360 MT/Day	Stack and Wet scrubber	PM-150 mg/NM ³
2.	DG Set (320KVA × 1Nos. & 625 KVA × 1 Nos.)	4 each	HSD	75 Lt./Hr. & 100Lt/Hr.	Acoustic Enclosure	--
3	DG Set 1010 KVA × 1Nos.	6	HSD	200 Lt./Hr.	Acoustic Enclosure	--

In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

- ii. Noise from the D.G set and other sources (s) should be controlled by providing an acoustic enclosure as is required for meeting and ambient noise standards for night and day time as prescribed for respective areas/zones (industrial, Commercial, Residential, Silence) which are as follows: -

Standards for noise level in db(A) leq	Industrial Area	
	Day time	Night time
	75	70

Day time: - 6.00 am to 10.00 pm, Night time: - 10.00 pm to 06.00 am

- iii. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
- iv. The industry shall keep record for boiler ash & its disposal and maintain the designated boiler ash disposal site properly fenced with caution display to avoid accidents.
- v. The APCS for controlling emissions should be properly maintained and continuously operated. The stack should be as per norms and regular monitoring of stack and ambient air should be done by the laboratory recognized under E(P) Act 1986 and report be sent to the Board.
- vi. The water shall be sprinkled on the roads and premises for suppression of road dust.
- vii. The sugar factories shall provide On-line emission (stack) monitoring system to monitor, record and transmit the data related to SPM level (mg/Nm³) to UKPCB / CPCB.
- viii. The industry shall prepare Standard Operating Procedures (SOPs) for accident management and Process safety management.

8. Conditions under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016: -

Hazardous Waste Management (As per FORM 2 - [rule 6(2)])

- i. Number of authorization and date of issue:.....
Reference of application (No. and date) : Application ID: 5446498 Date 29-02-2024
- ii. Factory Manager of M/S R.N.B.S. Sugar Mills Ltd., is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, reception, storage, transport, reuse, recycling, recovery, pre-processing, co-processing, utilization, treatment, disposal or any other use of hazardous or other wastes or both on the premises situated at

Details of Authorization:

Sl. No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorized mode of disposal or recycling or utilization or co-processing, etc.	Quantity (ton/annum)
1.	Used Oil (Schedule-I-5.1)	Recyclable	0.400 MTA
2.	Schedule-I -1.7	Recyclable	0.300 MTA

- iii. The authorization shall be valid for a period of 31.03.2029.
- iv. The authorization is subject to the following general and specific conditions (Please specify any conditions that need to be imposed over and above general conditions, if any):

A. General conditions of authorization:

1. The authorized person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the State Pollution Control Board.
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
5. The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site-specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;
6. The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty"
7. It is the duty of the authorized person to take prior permission of the State Pollution Control Board to close down the facility.
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.
11. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
12. An application for the renewal of an authorization shall be made as laid down under these Rules.

13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year.

General Conditions

1. The applicant shall get analyses the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF&CC and shall report to the SPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions with 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good housekeeping. All valves/pipes/sewer/drains etc. must be leak-proof.
6. The industry shall provide uninterrupted entry to this STP's/ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.
7. The industry shall provide "Inspection Book" at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
10. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.
11. The Board reserves the right to revoke/add/modify any stipulated conditions issued along with CCA, as may be necessary.
12. Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.
13. It is the duty of the authorized person to take prior permission of the Board to close down the facility.
14. The authorization is valid for temporary storage of Hazardous Waste within premises only.
15. It is duty of the authorized person to take prior permission of this Board to close and cleanup the facility for treatment, storage and disposal of hazardous waste.
16. Industry shall submit the latest copy of Audit Balance sheet/C.A. Certificate (Fixed Assets + Current Assets-Current Liabilities) so that the Consent fee payable by the industry may be verified.
17. Generated hazardous waste shall be stored temporarily in the factory premises and disposed of through authorized TSDF after obtaining the authorization from the Board

18. Unit shall develop green belt as per the guidelines provided by Central Pollution Control Board.
19. In case of non-compliance of CCA condition(s), Bank Guarantee No. 46/RRK/2019-20 submitted by the unit will be forfeited without any further information. The occupier shall submit validity extension of Bank Guarantee upto validity of CCA order i.e. 31-03-2029 validity, before one month of expiry of Bank Guarantee.
20. The industry shall comply with the provisions of Environment (Protection) Amendment, Rules 2018 notified by MoEF&CC by Notification no 49 Dated 25.01.2018, Environment (Protection) Act 1986, Water (Prevention and Control of Pollution) Act, 1974 as amended, Air (Prevention and Control of Pollution) Act, 1981 as amended, Plastic Waste Management Rule 2016, E-Waste (Management and Transboundary Movement) Rules 2016 (whichever is applicable).
21. In case of any closure order is issued by CPCB or SPCB against the unit, then this CCA order will remain suspended during the closure period. After ensuring the compliance and after revocation of the closure order, the CCA will automatically be effective from the date of issuance of the closure revocation order with additional conditions mentioned in the closure revocation order.



Dr. Parag Madhukar Dhakate
Member Secretary

Copy to:

Regional Officer, Uttarakhand Pollution Control Board, Regional Office, Roorkee
(Haridwar) for information and compliance.

Member Secretary





Analyzing for an Assured
Future

NOIDA TESTING LABORATORIES

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794 369

TEST CERTIFICATE

Issued to: - M/s Uttarkhand Pollution Control
Board.

Address: - Sichayi Parikalp Bhawan Canal Road,
Roorkee, Haridwar, 247667,
Uttarakhand

Report Code : W-160824-06

Test Report of : Water

Service Request No : NTL/SRF/08/24-04

Service Request Date : 14/08/2024

Report Issue Date : 20/08/2024

SAMPLING & ANALYSIS DATA

Sample Drawn On : 16/08/2024
 Sample Drawn By : NTL Representative
 Sample Quantity : 2.0 lit + 0.5 lit
 Sample packing Details : In Sealed Plastic Bottle & Glass Bottle
 Sample Description : Borewell -1
 Sampling Location : RBNS Sugar mills
 Analysis Duration : 16/08/2024 to 20/08/2024

RESULTS

Essential test as per IS:10500-2012

S. No.	Parameter	Test Method	Results	Units	Desirable Limit	Extended Limit
A-General and Core Parameters:						
1.	Conductivity	IS-3025(P-14)	1030.0	uS/cm	NSL	NSL
2.	Colour	IS-3025(P-4)	BDL(<1.0)			
3.	pH	IS:3025(Part-11)	7.23	-	6.0 - 9.0	No Relaxation
4.	Total Dissolve Solid(TDS)	IS-3025(P-16)	450.0	mg/l	500	2000
5.	Alkalinity (as Ca CO ₃)	IS: 3025 (P- 23)	180.0	mg/l	200	600
6.	Total Hardness (as CaCO ₃)	IS:3025(Part-21)	170.0	mg/l	200	600
7.	Chloride (as Cl)	IS:3025(Part-32)	30.0	mg/l	250	1000
8.	Nitrate (as NO ₃)	IS: 3025 (P- 34)	4.50	mg/l	45	No Relaxation
9.	Sulphate (as SO ₄)	IS: 3025 (P- 24)	38.0	mg/l	200	400
10.	Phosphate (as P)	IS: 3025 (P- 31)	BDL(<0.1)	mg/l	NSL	NSL
11.	Fluoride (as F)	IS: 3025 (P-60)	0.22	mg/l	1.0	1.5
12.	Chemical Oxygen demand (as O ₂)	APHA 5220 B:2005	BDL(<4.0)	mg/l	NSL	NSL

BDL-Below Detection Limit, NSL-No Specified Limit.

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- The test samples will be disposed of after two weeks from the date of issue of test report, unless until specified by the customer

Checked BY

AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com



Analyzing for an Assured
Future

NOIDA TESTING LABORATORIES

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)
MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794 369

TEST CERTIFICATE

Issued to: - M/s Uttarkhand Pollution Control Board.

Address: - Sichayi Parikalp Bhawan Canal Road,
Roorkee, Haridwar, 247667,
Uttarakhand

Report Code : W-160824-08
Test Report of : Water
Service Request No : NTL/SRF/08/24-04
Service Request Date : 14/08/2024
Report Issue Date : 20/08/2024

SAMPLING & ANALYSIS DATA

Sample Drawn On : 16/08/2024
Sample Drawn By : NTL Representative
Sample Quantity : 2.0 lit + 0.5 lit
Sample packing Details : In Sealed Plastic Bottle & Glass Bottle
Sample Description : Hand Pump Water (GW-3)
Sampling Location : RBNS 3-km Pipli
Analysis Duration : 16/08/2024 to 20/08/2024

RESULTS

Essential test as per IS:10500-2012

S. No.	Parameter	Test Method	Results	Units	Desirable Limit	Extended Limit
A-General and Core Parameters:						
1.	Colour	IS:3025(Part-4)	<1.00	Hazen	5	15
2.	Conductivity	IS-3025(P-14)	930.0	uS/cm	NSL	NSL
3.	pH	IS:3025(Part-11)	7.15	-	6.0 - 9.0	No Relaxation
4.	Total Dissolve Solid(TDS)	IS-3025(P-16)	480.0	mg/l	500	2000
5.	Alkalinity (as Ca CO ₃)	IS: 3025 (P- 23)	140.0	mg/l	200	600
6.	Total Hardness (as CaCO ₃)	IS:3025(Part-21)	180.0	mg/l	200	600
7.	Chloride (as Cl)	IS:3025(Part-32)	18.0	mg/l	250	1000
8.	Nitrate (as NO ₃)	IS: 3025 (P- 34)	5.20	mg/l	45	No Relaxation
9.	Sulphate (as SO ₄)	IS: 3025 (P- 24)	24.0	mg/l	200	400
10.	Phosphate (as P)	IS: 3025 (P- 31)	BDL(<0.1)	mg/l	NSL	NSL
11.	Fluoride (as F)	IS: 3025 (P-60)	0.18	mg/l	1.0	1.5
12.	Chemical Oxygen demand (as O ₂)	APHA 5220 B:2005	BDL(<4.0)	mg/l	NSL	NSL

BDL-Below Detection Limit, NSL-No Specified Limit.

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- The test samples will be disposed of after two weeks from the date of issue of test report, unless until specified by the customer

Checked BY

AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com



Analyzing for an Assured
Future

NOIDA TESTING LABORATORIES

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Issued to: - M/s Uttarkhand Pollution Control
Board.

Address: - Sichayi Parikalp Bhawan Canal Road,
Roorkee, Haridwar, 247667,
Uttarakhand

Report Code : W-160824-09
Test Report of : Water
Service Request No : NTL/SRF/08/24-04
Service Request Date : 14/08/2024
Report Issue Date : 20/08/2024

SAMPLING & ANALYSIS DATA

Sample Drawn On : 16/08/2024
Sample Drawn By : NTL Representative
Sample Quantity : 2.0 lit + 0.5 lit
Sample packing Details : In Sealed Plastic Bottle & Glass Bottle
Sample Description : Hand Pump Water (GW-4)
Sampling Location : RBNS 5km near bye sultanpur
Analysis Duration : 16/08/2024 to 20/08/2024

RESULTS

Essential test as per IS:10500-2012

S. No.	Parameter	Test Method	Results	Units	Desirable Limit	Extended Limit
A-General and Core Parameters:						
1.	Colour	IS:3025(Part-4)	<1.00	Hazen	5	15
2.	Conductivity	IS-3025(P-14)	945.0	uS/cm	NSL	NSL
3.	pH	IS:3025(Part-11)	7.10	-	6.0 - 9.0	No Relaxation
4.	Total Dissolve Solid(TDS)	IS-3025(P-16)	460.0	mg/l	500	2000
5.	Alkalinity (as Ca CO ₃)	IS: 3025 (P- 23)	170.0	mg/l	200	600
6.	Total Hardness (as CaCO ₃)	IS:3025(Part-21)	180.0	mg/l	200	600
7.	Chloride (as Cl)	IS:3025(Part-32)	28.0	mg/l	250	1000
8.	Nitrate (as NO ₃)	IS: 3025 (P- 34)	4.20	mg/l	45	No Relaxation
9.	Sulphate (as SO ₄)	IS: 3025 (P- 24)	25.0	mg/l	200	400
10.	Phosphate (as P)	IS: 3025 (P- 31)	BDL(<0.1)	mg/l	NSL	NSL
11.	Fluoride (as F)	IS: 3025 (P-60)	0.15	mg/l	1.0	1.5
12.	Chemical Oxygen demand (as O ₂)	APHA 5220 B:2005	BDL(<4.0)	mg/l	NSL	NSL

BDL-Below Detection Limit, NSL-No Specified Limit.

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- The test samples will be disposed of after two weeks from the date of issue of test report, unless until specified by the customer

Checked by
CHECKED BY

AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com



Analyzing for an Assured Future

NOIDA TESTING LABORATORIES

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794 369

TEST CERTIFICATE

Issued to: - M/s Uttarkhand Pollution Control Board.

Address: - Sichayi Parikalp Bhawan Canal Road,
Roorkee, Haridwar, 247667,
Uttarakhand

Report Code : W-160824-010
Test Report of : Water
Service Request No : NTL/SRF/08/24-04
Service Request Date : 14/08/2024
Report Issue Date : 20/08/2024

SAMPLING & ANALYSIS DATA

Sample Drawn On : 16/08/2024
Sample Drawn By : NTL Representative
Sample Quantity : 2.0 lit + 0.5 lit
Sample packing Details : In Sealed Plastic Bottle & Glass Bottle
Sample Description : Hand Pump Water (GW-2)
Sampling Location : RBNS Kacheri
Analysis Duration : 16/08/2024 to 20/08/2024

RESULTS

Essential test as per IS:10500-2012

S. No.	Parameter	Test Method	Results	Units	Desirable Limit	Extended Limit
A-General and Core Parameters:						
1.	Colour	IS:3025(Part-4)	<1.00	Hazen	5	15
2.	Conductivity	IS-3025(P-14)	738.0	uS/cm	NSL	NSL
3.	pH	IS:3025(Part-11)	7.18	-	6.0 - 9.0	No Relaxation
4.	Total Dissolve Solid(TDS)	IS-3025(P-16)	443.0	mg/l	500	2000
5.	Alkalinity (as Ca CO ₃)	IS: 3025 (P- 23)	136.0	mg/l	200	600
6.	Total Hardness (as CaCO ₃)	IS:3025(Part-21)	176.0	mg/l	200	600
7.	Chloride (as Cl)	IS:3025(Part-32)	38.0	mg/l	250	1000
8.	Nitrate (as NO ₃)	IS: 3025 (P- 34)	2.20	mg/l	45	No Relaxation
9.	Sulphate (as SO ₄)	IS: 3025 (P- 24)	20.0	mg/l	200	400
10.	Phosphate (as P)	IS: 3025 (P- 31)	BDL(<0.1)	mg/l	NSL	NSL
11.	Fluoride (as F)	IS: 3025 (P-60)	0.14	mg/l	1.0	1.5
12.	Chemical Oxygen demand (as O ₂)	APHA 5220 B:2005	BDL(<4.0)	mg/l	NSL	NSL

BDL-Below Detection Limit, NSL-No Specified Limit.

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- The test samples will be disposed of after two weeks from the date of issue of test report, unless until specified by the customer

Checked by

AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

Ref. No. GM/01/UEPPCB/ 231

Dated – 7.08.2024

To,
 The Member Secretary,
 Uttarakhand Environment Protection & Pollution Control Board,
 46-B, IT Park, Shahasdhara Road,
Dehradun

Subject :- Environmental Compensation Regards,

Dear Sir,

Please refer to your letter No. यूकेपीसीबी/एचओ/सी०एण्ड०एम०-213/2024/602 dated 22.07.2024 (Photocopy enclosed) regarding Environmental Compensation, Please find enclosed a Demand Draft No. 707699 dated 06.08.2024 of Rs.1123200/- against Environmental Compensation in compliance of NGT direction dated 19.04.2024 in the matter of original application No.530/2023, 495/2023, 369/2024. We are submitting original Demand draft No. 707699 dated 6.08.2024 of Rs.1123200/- is enclosed herewith.

You are therefore, again requested to grant CCA renewal application No. 5446498 for the Sugar Unit.

Thanking you,

Yours Faithfully,

General Manager

Encl : Original Demand Draft



MADRAS SECURITY PRINTERS PVT LTD - CHENNAI / CTB - 2010



NEW DELHI MAIN(00007)

मांगे जाने पर ON DEMAND RPKPCB

एकदशे RUPEES Eleven Lakh Twenty Three Thousand Two Hundred Only

वर्ष के लिए वैध है Valid for three months only.

0	6	0	8	2	0	2	4
D	M	M	Y	Y	Y	Y	Y

या उसके आदेश पर OR ORDER

शुद्ध मूल्य के लिये अदा करें FOR VALUE RECEIVED

₹	1123200.00
---	------------

शुद्धित बैंक की सभी शाखाओं में सममूल्य पर देया।
Payable at par at all branches of Indian Bank



T20/MDDDD

App Name: RBNS SUGAR MILLS LTD
T20/MDDDD707699
DEHRADUN
4156
(अदाकर्ता शाखा Drawee Branch)

अभिज्ञत हस्ताक्षरकर्ता
Authorized Signatory (S.S.No.)

अभिज्ञत हस्ताक्षरकर्ता
Authorized Signatory (S.S.No.)

Please sign above

⑈ 707699⑈ 000019000⑈

15

1435



Grams : SUGAR LHAKSAR
Phones: 01332-254653
Fax: 01332-254655, 254460
E-mail: edprbns@yahoo.com
CIN: U74899DL1932PLC000298
TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

(Distillery Division)

Laksar – 247663 (Distt. Haridwar) Uttarakhand

Ref. No. GM/01/UEPPCB/230

Dated – 7.08.2024

To,
The Member Secretary,
Uttarakhand Environment Protection & Pollution Control Board,
46-B, IT Park, Shahasdhara Road,
Dehradun

Subject :- Envirnemental Compenstion Regards,

Dear Sir,

Please refer to your letter No. यूकेपीसीबी/एचओ/सी०एण्ड०एम०-235/2024/603 dated 22.07.2024 (Photocopy enclosed) regarding Envirnemental Compenstion, Please find enclosed a Demand Draft No. 707700 dated 06.08.2024 of Rs.1123200/- against Envirnemental Compenstion in compliance of NGT direction dated 19.04.2024 in the matter of original application No.530/2023, 495/2023, 369/2024. We are submitting original Demamd draft No. 707700 dated 6.08.2024 of Rs.1123200/- is enclosed herewith.

You are therefore, again requested to grant CCA renewal application No. 5445375 for the Distillery unit.

Thanking you,

Yours Faithfully,

General Manager

Encl : Original Demand Draft

OLC





इंडियन बैंक
Indian Bank
(आरीकर्ता शाखा / ISSUING BRANCH)

NEW DELHI MAIN(000007)

मारी जाने पर ON DEMAND **RKPCB**

रुपये **RUPEES** Eleven Lakh Twenty Three Thousand Two Hundred Only

या उनके आदेश पर **OR ORDER**

प्राप्त मूल्य के लिये अदा करें **FOR VALUE RECEIVED** ₹ 1123200.00

इंडियन बैंक की सभी शाखाओं में सम्मूल्य पर देय।
Payable at par at all branches of Indian Bank

App Name: **RBNS SUGAR MILLS LTD**
T20/MDDD707700
DEHRADUN
4156
(आदाकर्ता शाखा Drawee Branch)

T20/MDDD

अधिकृत हस्ताक्षरकर्ता
Authorized Signatory (S.S.No.)

[Handwritten Signature]

अधिकृत हस्ताक्षरकर्ता
Authorized Signatory (S.S.No.)

Please sign above

11 70 7 700 11 0000 190000 11

16

केवल तीन महीने के लिए ही वैध। Valid for three months only

0 6 10 8 2 2 0 2 4

D D M M Y Y Y Y

9 8 7 6 5 4 3 2 1

38	Gourav kumar / Rampal singh	Kehda	0.500	0.167
39	Karanvati / Rampal singh	Kehda	0.500	0.400
40	Rajesh kumar / Soran singh	Kehda	0.500	0.400
41	Vedpal singh / Baktavar singh	Kehda	0.500	1.667
42	Ashok kumar / Soran singh	Kehda	0.500	0.333
43	Jogender singh / Jagat singh	Kehda	0.500	0.800
44	Ashok kumar / Sukhveer singh	Kehda	0.500	1.000
45	Kusum devi / Ashok kumar	Kehda	0.500	0.233
46	Sanjay kumar / Dharampal singh	Kehda	0.500	0.755
47	Ajay Raj singh / Antarpal singh	Kehda	0.500	1.333
48	Kavita devi / Sanjay singh	Kehda	0.500	0.333
49	Arvind partap singh / Antarpal singh	Kehda	0.500	1.333
50	Subhash kumar / Jaypal singh	Kehda	0.500	0.200
51	Jaypal singh / Tika singh	Kehda	0.500	2.000
52	Parmod kumar / Sukveer singh	Kehda	0.500	1.000
53	Babli devi / Parmod kumar	Kehda	0.500	0.233
54	Manish kumar / Isam singh	Kehda	0.500	1.670
55	Ashu / Manish kumar	Kehda	0.500	0.467
56	Iam singh / Savant	Kehda	0.500	2.666
57	Kaval singh / Ramchandar	Kehda	0.500	1.334
58	Geeta Devi / Naresh kumar	Kehda	0.500	1.300
59	Champa Davi / Vinod kumar	Kehda	0.500	2.666
60	Bilvendar / Meghraj	Kehda	0.500	1.000
		Total		32.236
61	Veerbhan / Jagram	Kharanja kutubpur	1.000	2.000
62	Bijender singh / Mamchand	Kharanja kutubpur	1.000	0.376
63	Satpal singh / Asharam	Kharanja kutubpur	1.000	3.000
64	Arvind kumar / Atar singh	Kharanja kutubpur	1.000	2.000
65	Pawan kumar / Jagram	Kharanja kutubpur	1.000	2.000
66	Rajender singh / Mamchand	Kharanja kutubpur	1.000	0.376
67	Mohanlal / Mamchand	Kharanja kutubpur	1.000	0.376
68	Jugender singh / Mamchand	Kharanja kutubpur	1.000	0.376
69	Meshraj / Harisingh	Kharanja kutubpur	1.000	0.400
70	Meghraj / Harisingh	Kharanja kutubpur	1.000	0.400
71	Narender / Harisingh	Kharanja kutubpur	1.000	0.400
72	Mahipal / Harisingh	Kharanja kutubpur	1.000	0.400
73	Rajnish / Harisingh	Kharanja kutubpur	1.000	0.400
74	Devi datt Sharma/ Aatma ram Sharma	kharanja kutubpur	1.000	1.000
75	Ravi datt Sharma/ Aatma ram Sharma	kharanja kutubpur	1.000	1.000
76	Kuber datt Sharma/ Aatma ran Sharma	kharanja kutubpur	1.000	1.000
77	Kuldeep Sharma/ Aatma ram Sharma	kharanja kutubpur	1.000	1.000
78	Pardeep kr. Sharma/Aatma ram Sharma	kharanja kutubpur	1.000	1.000
79	Anupama Mishra/ Kuldeep kumar	kharanja kutubpur	1.000	0.700

1439

80	Anil kumar/ Dhani ram	kharanja kutubpur	1.000	0.400
81	Sunil kumar/ Dhani ram	kharanja kutubpur	1.000	0.300
82	Sunita/ Sunil kumar	kharanja kutubpur	1.000	2.000
83	Parvin kumar/ Dhani ram	kharanja kutubpur	1.000	0.300
84	Navin kumar/ Dhani ram	kharanja kutubpur	1.000	0.300
85	Himanshu/ Sunil kumar	kharanja kutubpur	1.000	0.400
86	Anshul kumar/ Sunil kumar	kharanja kutubpur	1.000	0.400
87	Abbas/ Ismail	kharanja kutubpur	1.000	1.800
88	Noushad/ Abbas	kharanja kutubpur	1.000	0.400
89	Farman/ Abbas	kharanja kutubpur	1.000	0.400
90	Sadik/ Jamshed	kharanja kutubpur	1.000	0.300
91	Javed/ Mansab	kharanja kutubpur	1.000	3.000
92	Faimida/ Javed	kharanja kutubpur	1.000	3.000
93	Toseef/ Mansab	kharanja kutubpur	1.000	2.000
94	Meesrana/ Tohid hasan	kharanja kutubpur	1.000	2.000
95	Matru/Mansab	kharanja kutubpur	1.000	2.100
96	Adnan/ Javed	kharanja kutubpur	1.000	0.300
97	Arman/ Javed	kharanja kutubpur	1.000	0.300
98	Shahnajar/ Munfed	kharanja kutubpur	1.000	2.800
Total				40.704
G. Total				102.022



5/8/2024



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254 460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC00 0298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं देवीदत्ता शर्मा पुत्र श्री माला राम शर्मा गाँव खरजा कुतुबपुर
 का निवासी हूँ। मेरी 1.000 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



2/8/2024

हस्ताक्षर कृषक देवीदत्ता शर्मा
 नाम कृषक देवीदत्ता शर्मा
 पिता का नाम माला राम शर्मा
 गाँव खरजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR.
 Phones: 01332-254653
 Fax: 01332-254655, 2544 60
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000 298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं रविदत्त शर्मा पुत्र श्री आत्माराम शर्मा गाँव खरेजा कुलुबपुर
 का निवासी हूँ। मेरी 1.000 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



3/8/2024

हस्ताक्षर कृषक [Signature]
 नाम कृषक रविदत्त शर्मा
 पिता का नाम आत्माराम शर्मा
 गाँव खरेजा कुलुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं कुबेर दत्त शर्मा पुत्र श्री आत्मा राम शर्मा गाँव धरजा कुतुबपुर
 का निवासी हूँ। मेरी 1.000 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक कुबेर दत्त
 नाम कृषक कुबेर दत्त शर्मा
 पिता का नाम आत्मा राम शर्मा
 गाँव धरजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं कुलदीप शर्मा पुत्र श्री बालम राम शर्मा गाँव खेराजा कुतुबपुर
 का निवासी हूँ। मेरी 1.000 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



6/8/2024

हस्ताक्षर कृषक कुलदीप शर्मा
 नाम कृषक कुलदीप शर्मा
 पिता का नाम बालम राम शर्मा
 गाँव खेराजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LAKSAR
 Phones: 01332-254653
 Fax: 01332-254655/254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं प्रदीप कुमार शर्मा पुत्र श्री हात्मा राम शर्मा गाँव धरजा कुतुबपुर
 का निवासी हूँ। मेरी 1.500 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



6/8/2024

हस्ताक्षर कृषक प्रदीप शर्मा
 नाम कृषक प्रदीप कुमार शर्मा
 पिता का नाम हात्मा राम शर्मा
 गाँव धरजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655/254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं अनुपमा मिश्रा पुत्र श्री कुलदीप कुमार गाँव धरंजा कुतुबपुर
 का निवासी हूँ। मेरी ०.7०० हेक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



6/8/2024

हस्ताक्षर कृषक अनुपमा मिश्रा
 नाम कृषक अनुपमा मिश्रा
 पिता का नाम कुलदीप कुमार
 गाँव धरंजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 2544 60
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000 298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं अनिल कुमार पुत्र श्री दली राम गाँव खेरजा कुलुबपुर
 का निवासी हूँ। मेरी 0.400 हेक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



6/8/2024

हस्ताक्षर कृषक
 नाम कृषक अनिल कुमार
 पिता का नाम दली राम
 गाँव खेरजा कुलुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655,254460
 E-mail:edprbns@yahoo.com
 CIN:U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं सुनील कुमार पुत्र श्री दानी राम गाँव धरेजा कुतुबपुर
 का निवासी हूँ। मेरी ०.३०० हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



6/8/2024

हस्ताक्षर कृषक [Signature]
 नाम कृषक सुनील कुमार
 पिता का नाम दानी राम
 गाँव धरेजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं सुनीता पुत्र श्री सुनील कुमार गाँव धरंजा कुतुबपुर
 का निवासी हूँ। मेरी २.००० हेक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो, तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



6/8/2024

हस्ताक्षर कृषक सुनीता
 नाम कृषक सुनीता
 पिता का नाम सुनील
 गाँव धरंजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655/254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं प्रवीण कुमार पुत्र श्री धानी राम गाँव खरजा कुतुबपुर
 का निवासी हूँ। मेरी ०.३०० हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



6/8/2024

हस्ताक्षर कृषक [Signature]
 नाम कृषक प्रवीण कुमार
 पिता का नाम धानी राम
 गाँव खरजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

में जवनीन कुमार पुत्र श्री हानीराम गाँव धरजा कुतुबपुर
 का निवासी हूँ। मेरी ०.३०० हेक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



6/8/2024

हस्ताक्षर कृषक जवनीन कुमार
 नाम कृषक जवनीन कुमार
 पिता का नाम हानीराम
 गाँव धरजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655/254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं हिमांशु पुत्र श्री सुनील कुमार गाँव परजा कुतुबपुर
 का निवासी हूँ। मेरी ०.५०० हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं, चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



6/8/2024

हस्ताक्षर कृषक M. M. P. Singh
 नाम कृषक हिमांशु
 पिता का नाम सुनील कुमार
 गाँव परजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 2544 60
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000 298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं अशुल कुमार पुत्र श्री सुनील कुमार गाँव धरजा कुतुबपुर
 का निवासी हूँ। मेरी 0.400 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



6/8/2024

हस्ताक्षर कृषक अशुल कुमार
 नाम कृषक अशुल कुमार
 पिता का नाम सुनील कुमार
 गाँव धरजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655/254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं अब्बास पुत्र श्री इरमादिल गाँव धरंजा कुतुबपुर
 का निवासी हूँ। मेरी 1.900 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



8/8/2024

हस्ताक्षर कृषक अब्बास
 नाम कृषक अब्बास
 पिता का नाम इरमादिल
 गाँव धरंजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655; 254660
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं गोशाम पुत्र श्री अल्वार गाँव परजा कुतुबपुर
 का निवासी हूँ। मेरी ०.५०० हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



8/8/2024

हस्ताक्षर कृषक गोशाम
 नाम कृषक गोशाम
 पिता का नाम अल्वार
 गाँव परजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं हरमान पुत्र श्री अब्वार गाँव खरजा कुतुबपुर
 का निवासी हूँ। मेरी 0.400 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



8/8/2024

हस्ताक्षर कृषक हरमान
 नाम कृषक हरमान
 पिता का नाम अब्वार
 गाँव खरजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं श्री पुत्र श्री जगदीश गाँव धरंजा कुदुबपुर
 का निवासी हूँ। मेरी ०.३०० हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक श्री
 नाम कृषक श्री
 पिता का नाम जगदीश
 गाँव धरंजा कुदुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 2544 60
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं जावेद पुत्र श्री मनसुख डाली गाँव धरंजा कुतुबपुर
 का निवासी हूँ। मेरी 3.000 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक जावेद
 नाम कृषक जावेद
 पिता का नाम मनसुख डाली
 गाँव धरंजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं कैमिदा पुत्र श्री जावेद गाँव परजा कुतुबपुर
 का निवासी हूँ। मेरी 3.000 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक कैमिदा
 नाम कृषक कैमिदा
 पिता का नाम जावेद
 गाँव परजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं तोसीफ पुत्र श्री मनसुख गाँव परजा कुतुबपुर
 का निवासी हूँ। मेरी 2.000 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



8/8/2024

हस्ताक्षर कृषक तोसीफ
 नाम कृषक तोसीफ
 पिता का नाम मनसुख
 गाँव परजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार

1460



Grams : SUGAR LHAKSAR
Phones: 01332-254653
Fax: 01332-254655, 254460
E-mail: edprbns@yahoo.com
CIN: U74899DL1932PLC000298
TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं मिसराना पुत्र श्री लोहिद हसन गाँव खेराजा कुतुबपुर
का निवासी हूँ। मेरी २.००० हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
तैयार हूँ।



हस्ताक्षर कृषक मिसराना
नाम कृषक मिसराना
पिता का नाम लोहिद हसन
गाँव खेराजा कुतुबपुर
तहसील लकसर
जिला हरिद्वार



Grams : SUGAR LHAKSAR.
 Phones: 01332-254653
 Fax: 01332-254655, 2544 60
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं पुत्र श्री गाँव
 अटल मनसुब पारजा कुलुनपुर
 का निवासी हूँ। मेरी हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक
 नाम कृषक
 पिता का नाम
 गाँव
 तहसील
 जिला



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं अदनान पुत्र श्री जावेद गाँव परेजा कुतुबपुर
 का निवासी हूँ। मेरी ०.३०० हेक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक अदनान
 नाम कृषक अदनान
 पिता का नाम जावेद
 गाँव परेजा कुतुबपुर
 तहसील लकसर
 जिला हरीद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655,254460
 E-mail:edprbns@yahoo.com
 CIN:U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं अरमान पुत्र श्री जावेद गाँव बंरजा कुतुबपुर
 का निवासी हूँ। मेरी ०.३०० हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



6/8/2024

हस्ताक्षर कृषक अरमान
 नाम कृषक अरमान
 पिता का नाम जावेद
 गाँव बंरजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655/254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं शाहनजर पुत्र श्री मुनफेद गाँव धरजा कुतुबपुर
 का निवासी हूँ। मेरी 2.900 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।

शाहनजर

हस्ताक्षर कृषक
 नाम कृषक..... शाहनजर
 पिता का नाम मुनफेद
 गाँव धरजा कुतुबपुर
 तहसील लकसर
 जिला लखनऊ



6/8/2024

1465



Grams : SUGAR LHAKSAR
Phones: 01332-254653
Fax: 01332-254655, 254460
E-mail: edprbns@yahoo.com
CIN: U74899DL1932PLCO00298
TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

में अजय कुमार पुत्र श्री ओम प्रकाश गाँव अकोड़ा कला
का निवासी हूँ। मेरी 2.333 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लकसर
हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
तैयार हूँ।



66/08/2024

हस्ताक्षर कृषक अजय कुमार
नाम कृषक अजय कुमार
पिता का नाम ओम प्रकाश
गाँव अकोड़ा कला
तहसील लकसर
जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं शिवण कुमार पुत्र श्री गिरवर सिंह गाँव अकोड़ा नाला
 का निवासी हूँ। मेरी ब-५६६ हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



66/08/2024

शिवण कुमार

हस्ताक्षर कृषक

नाम कृषक शिवण कुमार

पिता का नाम गिरवर सिंह

गाँव अकोड़ा नाला

तहसील लकसर

जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं कर्म सिंह पुत्र श्री अंगेत सिंह गाँव झकोड़ा कलां का निवासी हूँ। मेरी 0:1733 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।



हस्ताक्षर कृषक कर्म सिंह
 नाम कृषक कर्म सिंह
 पिता का नाम अंगेत सिंह
 गाँव झकोड़ा कलां
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं रणजीत सिंह पुत्र श्री कर्क सिंह गाँव अकोटा कला का निवासी हूँ। मेरी 7.288 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।



हस्ताक्षर कृषक रणजीत सिंह
 नाम कृषक रणजीत सिंह
 पिता का नाम कर्क सिंह
 गाँव अकोटा कला
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं प्रदीप कुमार पुत्र श्री कमलेश्वर गाँव अकोड़ा कला
 का निवासी हूँ। मेरी 1.133 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक प्रदीप
 नाम कृषक प्रदीप कुमार
 पिता का नाम कमलेश्वर
 गाँव अकोड़ा कला
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं अगत सिंह पुत्र श्री रामपाल सिंह गाँव अकोड़ा कला
 का निवासी हूँ। मेरी 1.666 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक अगत सिंह
 नाम कृषक अगत सिंह
 पिता का नाम रामपाल सिंह
 गाँव अकोड़ा कला
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं शैल सिंह पुत्र श्री साधुराम गाँव डाकोटा कला का निवासी हूँ। मेरी २.६६६ हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।



हस्ताक्षर कृषक शैल सिंह
 नाम कृषक शैल सिंह
 पिता का नाम साधुराम
 गाँव डाकोटा कला
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं प्रविन्द कुमार पुत्र श्री सुभे राम गाँव अकोटा कला का निवासी हूँ। मेरी 8.868 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।



हस्ताक्षर कृषक प्रविन्द
 नाम कृषक प्रविन्द
 पिता का नाम सुभे राम
 गाँव अकोटा कला
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं समता देवी पुत्र श्री अजय कुमार गाँव अकोड़ा कला
 का निवासी हूँ। मेरी 8733 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक समता
 नाम कृषक समता देवी
 पिता का नाम अजय कुमार
 गाँव अकोड़ा कला
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं सतेन्द्र कुमार पुत्र श्री करणपाल गाँव शकोदा कला
 का निवासी हूँ। मेरी 0.533 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक सतेन्द्र कुमार
 नाम कृषक सतेन्द्र कुमार
 पिता का नाम करणपाल
 गाँव शकोदा कला
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं श्यामसिंह पुत्र श्री सुधवीर सिंह गाँव अचोटा कला का निवासी हूँ। मेरी 3.100 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।



हस्ताक्षर कृषक श्याम सिंह
 नाम कृषक श्यामसिंह
 पिता का नाम सुधवीर सिंह
 गाँव अचोटा कला
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं कृष्ण पाक सिंह पुत्र श्री सुखवीर सिंह गाँव झकोड़ा कला का निवासी हूँ। मेरी 3.200 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।



हस्ताक्षर कृषक

नाम कृषक..... कृष्ण पाक सिंह

पिता का नाम सुखवीर सिंह

गाँव झकोड़ा कला

तहसील लकसर

जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं अलीपाक सिंह पुत्र श्री सुखवीर सिंह गाँव अकोड़ा जला
 का निवासी हूँ। मेरी 3.200 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक अलीपाक सिंह
 नाम कृषक अलीपाक सिंह
 पिता का नाम सुखवीर सिंह
 गाँव अकोड़ा जला
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं प्रदीप पुत्र श्री ओपाल सिंह गाँव झकोटा कला का निवासी हूँ। मेरी 1.466 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।



हस्ताक्षर कृषक प्रदीप
 नाम कृषक प्रदीप
 पिता का नाम ओपाल सिंह
 गाँव झकोटा कला
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं संदीप पुत्र श्री श्रीपाल सिंह गाँव डाकोटा कला
 का निवासी हूँ। मेरी 1.466 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक संदीप
 नाम कृषक संदीप
 पिता का नाम श्रीपाल सिंह
 गाँव डाकोटा कला
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं राजवीर पुत्र श्री चंद्रपाल गाँव डाकोड़ा कलां
 का निवासी हूँ। मेरी 0.533 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक राजवीर
 नाम कृषक राजवीर
 पिता का नाम चंद्रपाल
 गाँव डाकोड़ा कलां
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC0 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं कृष्णपाल पुत्र श्री सुरेश सिंह गाँव हासोडा कला
 का निवासी हूँ। मेरी 0.066 हैकटेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो, तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक
 नाम कृषक कृष्णपाल
 पिता का नाम सुरेश सिंह
 गाँव हासोडा कला
 तहसील लकसर
 जिला हरिद्वार



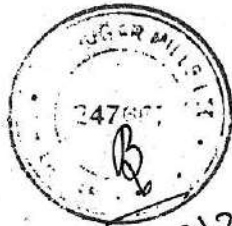
Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC0 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं महक सिंह पुत्र श्री रामचन्द्र गाँव उन्कोडा मला
 का निवासी हूँ। मेरी 1.330 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



698124

हस्ताक्षर कृषक महक सिंह
 नाम कृषक महक सिंह
 पिता का नाम रामचन्द्र
 गाँव उन्कोडा मला
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं संजय कुमार पुत्र श्री रामचन्द्र गाँव अकौठा जला
 का निवासी हूँ। मेरी 1.330 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक संजय कुमार
 नाम कृषक संजय कुमार
 पिता का नाम रामचन्द्र
 गाँव अकौठा जला
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 25 4460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC0 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं सुरेश पाल पुत्र श्री डिगम्बर गाँव अकौठा नौला

का निवासी हूँ। मेरी 0.530 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।



हस्ताक्षर कृषक सुरेश पाल
 नाम कृषक सुरेश पाल
 पिता का नाम डिगम्बर
 गाँव अकौठा नौला
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 25 4460
 E-mail: edprbns@yahoo .com
 CIN: U74899DL1932PLCO 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं सिताब सिंह पुत्र श्री डिगम्बर गाँव अमौडा कला

का निवासी हूँ। मेरी 0.530 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।



हस्ताक्षर कृषक
 नाम कृषक..... सिताब सिंह
 पिता का नाम डिगम्बर
 गाँव अमौडा कला
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं वीरभान पुत्र श्री जिगराम गाँव धरजा कुलुषपुर
 का निवासी हूँ। मेरी 2.800 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक वीरभान
 नाम कृषक वीरभान
 पिता का नाम जिगराम
 गाँव धरजा कुलुषपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 25 4460
 E-mail: edprbns@yahoo .com
 CIN: U74899DL1932PLC0 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

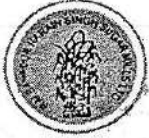
द्विपक्षीय सहमति पत्र

मैं विजेन्द्र सिंह पुत्र श्री नाम चन्द गाँव धरजा कुतुबपुर
 का निवासी हूँ। मेरी 0.376 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



24/24

हस्ताक्षर कृषक विजेन्द्र सिंह
 नाम कृषक विजेन्द्र सिंह
 पिता का नाम नाम चन्द
 गाँव धरजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 25-4460
 E-mail: edprbns@yahoo .com
 CIN: U74899DL1932PLC0 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं सत्यपाल सिंह पुत्र श्री आशा राम गाँव चरजा कुलुबपुर
 का निवासी हूँ। मेरी हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 3.000
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक सत्यपाल
 नाम कृषक सत्यपाल
 पिता का नाम आशा राम
 गाँव चरजा कुलुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAUSAER
 Phones: 01332-254653
 Fax: 01332-254655, 25-4460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO0298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं अरविन्द कुमार पुत्र श्री बालर सिंह गाँव अरजा कुतुबपुर
 का निवासी हूँ। मेरी 2.000 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक अरविन्द कुमार
 नाम कृषक अरविन्द कुमार
 पिता का नाम बालर सिंह
 गाँव अरजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 25 4460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC0 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं पवन कुमार पुत्र श्री जगन्नाथ गाँव धरजा कुतुबपुर
 का निवासी हूँ। मेरी २.६०० हेक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक पवन कुमार
 नाम कृषक पवन कुमार
 पिता का नाम जगन्नाथ
 गाँव धरजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 25 4460
 E-mail: edprbns@yahoo .com
 CIN: U74899DL1932PLC0 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं राजेन्द्र सिंह पुत्र श्री आश-चन्द गाँव धरंजा कुलुचपुर
 का निवासी हूँ। मेरी 0-376 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक राजेन्द्र सिंह
 नाम कृषक राजेन्द्र सिंह
 पिता का नाम आश-चन्द
 गाँव धरंजा कुलुचपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

में मोहन लाल पुत्र श्री शामचन्द गाँव धरैजा खुलुचपुर
 का निवासी हूँ। मेरी 6.376 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक मोहन लाल
 नाम कृषक मोहन लाल
 पिता का नाम शामचन्द
 गाँव धरैजा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 25 4460
 E-mail: edprbns@yahoo .com
 CIN: U74899DL1932PLC0 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं जुगेश सिंह पुत्र श्री माधव चन्द गाँव धरंजा कुलुबपुर
 का निवासी हूँ। मेरी 0.376 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक जुगेश सिंह
 नाम कृषक जुगेश सिंह
 पिता का नाम माधव चन्द
 गाँव धरंजा कुलुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 25 4460
 E-mail: edprbns@yahoo .com
 CIN: U74899DL1932PLC0 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं मोक्ष राज पुत्र श्री हरि रति गाँव धरंजा कुडुबपुर का निवासी हूँ। मेरी ०.५.६० हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।



हस्ताक्षर कृषक मोक्ष राज
 नाम कृषक मोक्ष राज
 पिता का नाम हरि रति
 गाँव धरंजा कुडुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 25 4460
 E-mail: edprbns@yahoo .com
 CIN: U74899DL1932PLC0 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं मेध राज पुत्र श्री हरी सिंह गाँव धरंजा कुतुबपुर
 का निवासी हूँ। मेरी ०.५०० हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक मेध राज
 नाम कृषक मेध राज
 पिता का नाम हरी सिंह
 गाँव धरंजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 25 4460
 E-mail: edprbns@yahoo .com
 CIN: U74899DL1932PLC0 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं जैरेन्द्र पुत्र श्री हरी सिंह गाँव धारेजा कुलुषपुर
 का निवासी हूँ। मेरी ०.५०० हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक जैरेन्द्र
 नाम कृषक जैरेन्द्र
 पिता का नाम हरी सिंह
 गाँव धारेजा कुलुषपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 25 4460
 E-mail: edprbns@yahoo .com
 CIN: U74899DL1932PLC0 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं अधीपाल पुत्र श्री हरी सिंह गाँव धरेजा कुलुबपुर
 का निवासी हूँ। मेरी ०.५०० हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक अधीपाल
 नाम कृषक अधीपाल
 पिता का नाम हरी सिंह
 गाँव धरेजा कुलुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं रजनीश पुत्र श्री हरी सिंह गाँव धारेजा कुतुबपुर
 का निवासी हूँ। मेरी ०.५०० हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक रजनीश
 नाम कृषक रजनीश
 पिता का नाम हरी सिंह
 गाँव धारेजा कुतुबपुर
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं पंकज कुमार पुत्र श्री समभारि सिंह गाँव कैदड़ का निवासी हूँ। मेरी 0.440 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।



हस्ताक्षर कृषक पंकज कुमार
 नाम कृषक पंकज कुमार
 पिता का नाम समभारि सिंह
 गाँव कैदड़
 तहसील लकसर
 जिला हरिद्वार

1500



Grams : SUGAR LHAKSAR
Phones: 01332-254653
Fax: 01332-254655, 254460
E-mail: edprbns@yahoo.com
CIN: U74899DL1932PLCO00298
TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं डिम्पल देवी पुत्र श्री पंकज कुमार गाँव केहड़ा
का निवासी हूँ। मेरी 0.766 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
तैयार हूँ।



हस्ताक्षर कृषक डिम्पल देवी
नाम कृषक डिम्पल देवी
पिता का नाम पंकज कुमार
गाँव केहड़ा
तहसील लकसर
जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैंसमय सिंह..... पुत्र श्रीपिरथी सिंह..... गाँवकेहड़ा.....
 का निवासी हूँ। मेरी०.६७०..... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक
 नाम कृषक.....
 पिता का नाम
 गाँव
 तहसील
 जिला



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैंचिंता देवी..... पुत्र श्रीसमथ सिंह..... गाँवकैहड़ा..... का निवासी हूँ। मेरी0.266..... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।



हस्ताक्षर कृषक
 नाम कृषक.....चिंता देवी.....
 पिता का नामसमथ सिंह.....
 गाँवकैहड़ा.....
 तहसीललकसर.....
 जिलाहरिद्वार.....



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं राजपाल सिंह पुत्र श्री पिरथी सिंह गाँव केहड़ा
 का निवासी हूँ। मेरी ०.६७० हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक राजपाल सिंह
 नाम कृषक राजपाल सिंह
 पिता का नाम पिरथी सिंह
 गाँव केहड़ा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं पुनम देवी पुत्र श्री प्रदीप कुमार गाँव केहड़ा
 का निवासी हूँ। मेरी ०.६२० हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक
 नाम कृषक पुनम देवी
 पिता का नाम प्रदीप कुमार
 गाँव केहड़ा
 तहसील लकसर
 जिला हरिद्वार



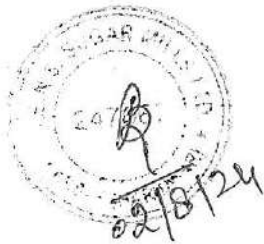
Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं कशमीरी देवी पुत्र श्री राजपाल सिंह गाँव केठडा
 का निवासी हूँ। मेरी 0:266 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक
 नाम कृषक..... कशमीरी देवी
 पिता का नाम राजपाल सिंह
 गाँव केठडा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं पुष्पा देवी पुत्र श्री पिरथी सिंह गाँव केहड़ा
 का निवासी हूँ। मेरी 0.266 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक पुष्पा देवी
 नाम कृषक पुष्पा देवी
 पिता का नाम पिरथी सिंह
 गाँव केहड़ा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं विनाय कुमार पुत्र श्री परीप कुमार गाँव केहड़ा
 का निवासी हूँ। मेरी ०.३३३ हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक Vinay Kumar
 नाम कृषक विनाय कुमार
 पिता का नाम परीप कुमार
 गाँव केहड़ा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं कुलादीप सिंह पुत्र श्री चन्द्रपाल सिंह गाँव केडा
 का निवासी हूँ। मेरी 0.266 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक कुलादीप सिंह
 नाम कृषक कुलादीप सिंह
 पिता का नाम चन्द्रपाल सिंह
 गाँव केडा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं धर्मपाल सिंह पुत्र श्री बकलावर सिंह गाँव केहड़ा
 का निवासी हूँ। मेरी 2:266... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक धर्मपाल सिंह
 नाम कृषक धर्मपाल सिंह
 पिता का नाम बकलावर सिंह
 गाँव केहड़ा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं विजेन्द्र सिंह पुत्र श्री पिरथी सिंह गाँव केडा
 का निवासी हूँ। मेरी ६७० हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक विजेन्द्र सिंह
 नाम कृषक विजेन्द्र सिंह
 पिता का नाम पिरथी सिंह
 गाँव केडा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैंसर्मिष्ठा देवी..... पुत्र श्रीबिजेन्द्र सिंह..... गाँवके हस.....
 का निवासी हूँ। मेरी ..0.466... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषकसर्मिष्ठा देवी.....
 नाम कृषक.....सर्मिष्ठा देवी.....
 पिता का नामबिजेन्द्र सिंह.....
 गाँवके हस.....
 तहसीललकसर.....
 जिलाके हस.....



Grams : SUGAR LHAKSZAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं अभिराज सिंह पुत्र श्री पंकज कुमार गाँव केड़ा
 का निवासी हूँ। मेरी 0.133 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक Abhiraj
 नाम कृषक अभिराज सिंह
 पिता का नाम पंकज कुमार
 गाँव केड़ा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCC00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं बलवीर सिंह पुत्र श्री शोरा सिंह गाँव केडा
 का निवासी हूँ। मेरी 0.400 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक बलवीर
 नाम कृषक बलवीर सिंह
 पिता का नाम शोरा सिंह
 गाँव केडा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं विजेश कुमार पुत्र श्री शोरण सिंह गाँव केहडा
 का निवासी हूँ। मेरी ०.५०० हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक विजेश कुमार
 नाम कृषक विजेश कुमार
 पिता का नाम शोरण सिंह
 गाँव केहडा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैंशौरव कुमार..... पुत्र श्रीरामपाल सिंह..... गाँवकेहड़ा.....
 का निवासी हूँ। मेरी0.16.2..... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषकशौरव कुमार.....
 नाम कृषक.....शौरव कुमार.....
 पिता का नामरामपाल सिंह.....
 गाँवकेहड़ा.....
 तहसीललकसर.....
 जिलाहरिद्वार.....



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं करनवती पुत्र श्री शमपाल सिंह गाँव कैडा
 का निवासी हूँ। मेरी 0.400 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



करनवती
 हस्ताक्षर कृषक
 नाम कृषक करनवती
 पिता का नाम शमपाल सिंह
 गाँव कैडा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं राजेश कुमार पुत्र श्री शोहरा सिंह गाँव के हड़
 का निवासी हूँ। मेरी 0.400 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक राजेश कुमार
 नाम कृषक राजेश कुमार
 पिता का नाम शोहरा सिंह
 गाँव के हड़
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं वेदपाल सिंह पुत्र श्री बनकलावर सिंह गाँव केहड़ा
 का निवासी हूँ। मेरी 1.667 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक वेदपाल सिंह
 नाम कृषक वेदपाल सिंह
 पिता का नाम बनकलावर सिंह
 गाँव केहड़ा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं अशोक कुमार पुत्र श्री शौरभ सिंह गाँव केडा
 का निवासी हूँ। मेरी 0.333 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक अशोक कुमार
 नाम कृषक अशोक कुमार
 पिता का नाम शौरभ सिंह
 गाँव केडा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 25 4460
 E-mail: edprbns@yahoo .com
 CIN: U74899DL1932PLC0 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं जोगिन्दर सिंह पुत्र श्री जगत सिंह गाँव केहड़ा
 का निवासी हूँ। मेरी 0.800 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



जोगिन्दर सिंह
 हस्ताक्षर कृषक
 नाम कृषक..... जोगिन्दर सिंह
 पिता का नाम जगत सिंह
 गाँव केहड़ा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 25 4460
 E-mail: edprbns@yahoo .com
 CIN: U74899DL1932PLC0 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं अशोक कुमार पुत्र श्री सुषवीर सिंह गाँव केडा
 का निवासी हूँ। मेरी 1.000 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक अशोक कुमार
 नाम कृषक अशोक कुमार
 पिता का नाम सुषवीर सिंह
 गाँव केडा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 25 4460
 E-mail: edprbns@yahoo .com
 CIN: U74899DL1932PLCO 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं कुसुम देवी पुत्र श्री डा. शो. क. कुमा गाँव केठडा
 का निवासी हूँ। मेरी 0.233 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक कुसुम देवी
 नाम कृषक कुसुम देवी
 पिता का नाम डा. शो. क. कुमा
 गाँव केठडा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं संजय कुमार पुत्र श्री धर्मपाल सिंह गाँव कैदडा
 का निवासी हूँ। मेरी 0.755 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।

Sanyu Kumar

11/8/24

हस्ताक्षर कृषक Sanyu Kumar
 नाम कृषक संजय कुमार
 पिता का नाम धर्मपाल सिंह
 गाँव कैदडा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

में अजय राज सिंह पुत्र श्री अन्तर पाल सिंह गाँव केहडा
 का निवासी हूँ। मेरी 1.333 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



18/24

हस्ताक्षर कृषक [Signature]
 नाम कृषक अजय राज सिंह
 पिता का नाम अन्तर पाल सिंह
 गाँव केहडा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं कविता देवी पुत्र श्री संजय सिंह गाँव रेहड़ा
 का निवासी हूँ। मेरी 0.333 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।

कविता



हस्ताक्षर कृषक
 नाम कृषक..... कविता देवी
 पिता का नाम संजय सिंह
 गाँव रेहड़ा
 तहसील कविता
 जिला हरिद्वार



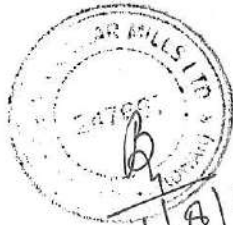
Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

में अरवि-द प्रताप सिंह पुत्र श्री अन्तरपाल सिंह गाँव केहड़ा
 का निवासी हूँ। मेरी 1333 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक
 नाम कृषक अरवि-द प्रताप सिंह
 पिता का नाम अन्तरपाल सिंह
 गाँव केहड़ा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAUSAER
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO0298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं सुभाष कुमार पुत्र श्री जगपाल सिंह गाँव केरड़ा
 का निवासी हूँ। मेरी 0.260 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक सुभाष
 नाम कृषक सुभाष कुमार
 पिता का नाम जगपाल सिंह
 गाँव केरड़ा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO0298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं जगपाल सिंह पुत्र श्री टीका सिंह गाँव केडडा
 का निवासी हूँ। मेरी ३.००० हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक जगपाल सिंह
 नाम कृषक जगपाल सिंह
 पिता का नाम टीका सिंह
 गाँव केडडा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 25-4460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO0298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं प्रमोद कुमार पुत्र श्री सुखवीर सिंह गाँव केवड़ा
 का निवासी हूँ। मेरी 1.000 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक प्रमोद कुमार
 नाम कृषक प्रमोद कुमार
 पिता का नाम सुखवीर सिंह
 गाँव केवड़ा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAER
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं बबली देवी पुत्र श्री प्रमोद कुमार गाँव के हड़
 का निवासी हूँ। मेरी 0.233 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक बबली देवी
 नाम कृषक बबली देवी
 पिता का नाम प्रमोद कुमार
 गाँव के हड़
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 25 4460
 E-mail: edprbns@yahoo .com
 CIN: U74899DL1932PLC0 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

में मनीष कुमार पुत्र श्री इसराय सिंह गाँव कहडा
 का निवासी हूँ। मेरी 1.670 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक मनीष कुमार
 नाम कृषक मनीष कुमार
 पिता का नाम इसराय सिंह
 गाँव कहडा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 25-4460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCC00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

में डा. अशु पुत्र श्री अनीश कुमार गाँव के. 57
 का निवासी हूँ। मेरी 0.467 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक Ashu
 नाम कृषक डा. अशु
 पिता का नाम अनीश कुमार
 गाँव के. 57
 तहसील ल. 57
 जिला हरिद्वार



Grams : SUGAR LHAksAER
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO0298
 TIN : 05002166908


Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

में इशगरिह पुत्र श्री सावंत गाँव केहड़ा
 का निवासी हूँ। मेरी 2.666 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक 
 नाम कृषक इशगरिह
 पिता का नाम सावंत
 गाँव केहड़ा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 25-4460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLCO00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं कवल सिंह पुत्र श्री रामचन्द्र गाँव केरडा
 का निवासी हूँ। मेरी 1.334 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो, मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक कवल सिंह
 नाम कृषक कवल सिंह
 पिता का नाम रामचन्द्र
 गाँव केरडा
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 25 4460
 E-mail: edprbns@yahoo .com
 CIN: U74899DL1932PLCO 00298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैं शीला देवी पुत्र श्री नरेश कुमार गाँव के.ए.ए.
 का निवासी हूँ। मेरी 1.300 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर
 हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने
 वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई
 नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए
 तैयार हूँ।



हस्ताक्षर कृषक [Signature]
 नाम कृषक शीला देवी
 पिता का नाम नरेश कुमार
 गाँव के.ए.ए.
 तहसील लकसर
 जिला हरिद्वार



Grams : SUGAR LHAKSAR
 Phones: 01332-254653
 Fax: 01332-254655, 254460
 E-mail: edprbns@yahoo.com
 CIN: U74899DL1932PLC000298
 TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

द्विपक्षीय सहमति पत्र

मैंचम्पा देवी..... पुत्र श्रीबिनोद कुमार..... गाँवकेवड़ा..... का निवासी हूँ। मेरी2.666..... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि०, लकसर हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करें जिससे कि मेरी फसल को कोई नुकसान न हो तो मैं चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।



हस्ताक्षर कृषकचम्पा देवी.....
 नाम कृषक.....चम्पा देवी.....
 पिता का नामबिनोद कुमार.....
 गाँवकेवड़ा.....
 तहसीललकसर.....
 जिलाहरिद्वार.....